

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III (SPECIAL BENCH)**

**Item No.302**

IA-4490/2021 IA-4524/2021 IA-3385/2020

In

IB-432(ND)/2019

**IN THE MATTER OF:**

Mr. Arun Kumar Sinha

.....APPLICANT/PETITIONER

V/S

M/s. Three C Homes Pvt. Ltd.

.....RESPONDENT

**SECTION**

U/s 7 of IBC, 2016

**Order delivered on 05.09.2022**

**CORAM:**

**DR. BINOD KUMAR SINHA  
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS  
MEMBER (JUDICIAL)**

**PRESENT:**

For the RP : Sr. Adv. Mr. Gopal Jain, Mr. Abir Roy, Adv.,  
Mr. Soham Goswami, Adv., Mr. Vivek Pandey,  
Adv. Suvarna, Adv.

For the Respondent :

**ORDER**

**IA-4490/21, 4524/21, 3385/2020 :**

With the consent of the parties, the matter is adjourned to 09.9.2022.

-sd-

**(DR. BINOD KUMAR SINHA)  
MEMBER (TECHNICAL)**

-sd-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**

Surjit